

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO - 687
ANSWERED ON – 22/07/2026**

National e-Vidhan Application (NeVA)

**687. Shri Devusinh Chauhan,
Shri Pradeep Kumar Singh,
Shri Manoj Tiwari,
Shri Bidyut Baran Mahato,
Shri Shankar Lalwani,
Shri Kripanath Mallah,
Shri Dineshbhai Makwana,
Shri Yogender Chandolia,
Shri Jai Prakash,
Shri Ravindra Shukla *Alias* Ravi Kishan,
Shri Rajpalsinh Mahendrasinh Jadav,
Dr. Sanjay Jaiswal**

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the number of National e-Vidhan Application (NeVA) Sewa Kendras (e-Facilitation Centres) established so far;**
- (b) whether adequate training has been provided to the Members and staff of the newly onboarded Legislatures including West Bengal; and**
- (c) the extent to which the NeVA Public Portal available in 23 languages for accessing Bills, Questions and proceedings has been utilised by the public?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY
AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) As of now, NeVA Sewa Kendras (e-Facilitation Centres) have been established in 22 Legislative Houses.

(b) Yes. Under the Capacity Building component of the NeVA project, comprehensive orientation workshops and handholding support are provided to stakeholders of all onboarded Legislatures to familiarize them with the functionalities of NeVA. Recently, the Ministry delivered a session on NeVA to the newly elected Members of the West Bengal Legislative Assembly at Kolkata on 04.07.2026.

(c) The NeVA Public Portal, available in 23 languages, provides citizens with online access to legislative business, including Bills, Questions, Proceedings and other legislative documents of Legislatures onboarded on the NeVA platform. As such, having multilingual support, the portal is being widely used by the public to access legislative information.
